

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF  
TELANGANA AT HYDERABAD**

**SUB: TELANGANA STATE JUDICIAL SERVICE RULES – JUNIOR CIVIL JUDGES** – Declaration of Probation of certain Junior Civil Judges who were appointed in the Year 2020 on completion of 2 years of service as per Rule 9 (C) of the Telangana State Judicial Service Rules, 2017 – **ORDERS - ISSUED.**

**READ:** G.O.Ms.No.2, Law (LA, LA &J - Home Courts. A) Department, dated 06.01.2020.

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**ORDER ROC.NO.1522/2022-B.SPL., DATED: 27.04.2022**

**The High Court is pleased to pass the following Order:**

The probation of the following officers, who were appointed in the year 2020 have completed the period of two years of service in the cadre of Junior Civil Judges as per Rule 9 (C) of the Telangana State Judicial Service Rules, 2017 with effect from the dates shown against their names in Column No.5 of the table below:-

Sl. No.	NAME OF THE OFFICER	DATE OF REPORTING AS JUNIOR CIVIL JUDGE	DATE OF COMPLETION OF TWO YEARS OF SERVICE	DATE OF DECLARATION OF PROBATION AS JUNIOR CIVIL JUDGE
1.	2.	3.	4.	5.
1.	<b>Ms. Deepa Kasaragadda</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kothagudem, Khammam District.	18.01.2020	31.01.2022	01.02.2022
2.	<b>Ms. Srinija Kohirkar,</b> Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Additional Junior Civil Judge, Karimnagar	18.01.2020	31.01.2022	01.02.2022
3.	<b>Sri Yashwant Singh,</b> Special Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR Act-cum-I Additional Junior Civil Judge, Adilabad	18.01.2020	07.03.2022	08.03.2022

4.	<b>Ms. Nerella Venkata Hyma Pujitha,</b> III Additional Junior Civil Judge - cum- III Additional Judicial Magistrate of First Class, Khammam	18.01.2020	12.02.2022	13.02.2022
5.	<b>Ms. Suman Grewal,</b> Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Cases - Cum- III Additional Junior Civil Judge, Mancherial, Adilabad District	18.01.2020	01.02.2022	02.02.2022
6.	<b>Ms. Anitha Damodar Rapol,</b> V Additional Junior Civil Judge - Cum- V Additional Judicial Magistrate of First Class, Warangal	18.01.2020	08.02.2022	09.02.2022
7.	<b>Sri Gouse Pasha MD,</b> Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Bodhan, Nizamabad District.	18.01.2020	05.02.2022	06.02.2022
8.	<b>Smt. Kavya Jada,</b> Junior Civil Judge -Cum- Judicial Magistrate of First Class, Nakrekal, Nalgonda District.	18.01.2020	04.02.2022	05.02.2022

**Note:** The respective Prl. District and Sessions Judges/Unit Heads are requested to make necessary entries in the Service Register of the above said Officers.

  
**REGISTRAR (VIGILANCE)**

**To.**

1. The Officers concerned.
2. **THE PRL. DISTRICT JUDGES:**  
Adilabad, Karimnagar, Khammam, Nalgonda, Nizamabad and Warangal.

**Copy to:**

The Section Officer, B-Section, High Court for the State of Telangana.  
(for information and necessary action)